

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

| | |
|----------------------------------|--------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | Company Petition IB/228/9/2023 |
| NAME OF THE COMPANY | Therapiva Pvt Ltd |
| NAME OF THE PETITIONER(S) | VR Constructions |
| NAME OF THE RESPONDENT(S) | Therapiva Pvt Ltd |
| UNDER SECTION | 9 of IBC |

ORDER

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Operational Creditor.
Ld. Counsel Mr. B. Balaji represented on behalf of Mr. B. Ravi Teja
for the Corporate Debtor.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)